

National Company Law Tribunal

Allahabad Bench

CP NO. 140/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Modi Industries Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Mrs. Gaurav Mitta,	Advocates Petitioners		Gaurav
2.0.	Ms Manmeet Kaur			
3.	MR GURU KRISHNA KUMAR SUBRAMANIAN, ADV	R.1, 29	Rahul	Rahul
4.	MR NAVPREET SINGH AULUWALIA, ADV			
5.	MR. RAHUL CHAUDHARY, ADV			
6.	MR. ADHISH SHARMA, ADV			
7.	Ms. Sadhna Upadhyaya Adv - Resp- 11 & 12	Surjan	aditya	Surjan
8.	Ms. Gurjan Tadwal Adv - Resp- 4 & 5			
10.	Ms			

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Arguments on behalf of Respondents No 1, 2 and 9 appears to be completed, arguments of Respondent 4 and 5 still continued.

Respondent No. 2 has filed IA No. 198 of 2017 to place additional facts/ documents and subsequent events on record. Counsel for Petitioner and other Respondents are at liberty to file reply.

List the matter on 22 November, 2017 for further arguments.

Sd/

H.P. Chaturvedi, Member(Judicial)

Date: 24/10/2017

Typed by
P.K.Jyoti